File No. LAW-Estt/24/2022-10-Law, Justice and Parliamentary Affairs (Computer No. 123457) ^{3679629/2024/O/o} Clerical Hall CS राष्ट्रीय मानव अधिकार आयोग



National Human Rights Commission मानव अधिकार भवन, ब्लॉक-सी, जी.पी.ओ. कम्प्लेक्स, आई.एन.ए., नई दिल्ली

मानव अधिकार भवन, ब्लॉक-सी, जी.पी.ओ. कम्प्लेक्स, आई.एन.ए., नई दिल्ली Manav Adhikar Bhawan, Block - C, GPO Complex, INA, New Delhi Fax: 91-011-2465 1329 E-Mail: nhrcestt@nic.in Website: www.nhrc.nic.in



File No. A-12024/5/2022-Estt - [D49]-92

Dated the 10th January, 2024

To,

Vice Chancellors All Central Universities.

Sub: Filling up of various vacant posts in Research Division of National Human Rights Commission on deputation basis.

Sir,

Please find enclosed herewith a copy of Vacancy Notice No. 06/2023 with regard to inviting application from willing and eligible officers/officials for filling up of various vacant posts of Research Division in National Human Right Commission on deputation basis for wider publicity.

2. The last date of receipt of applications is 15^{th} February, 2024.

3. In this connection, it is also intimated that the National Human Rights Commission (NHRC) is an eligible office for allotment of General Pool Residential Accommodation in Delhi/NCR and the employees of the Commission are also covered under CGHS.

4. It is therefore requested that the vacancy notice may kindly be circulated among the eligible officers under your administrative control for wider dissemination and the application(s) of candidate(s) who are desirous and eligible of being considered for appointment to these posts may please be forwarded to the Under Secretary, National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023 by 15th February, 2024 in the prescribed format attached as Annexure-I alongwith all requisite documents i.e. attested photocopies of last 05 years APARs, Integrity Certificate, DE/Vigilance clearance & details of major minor punishment if any etc.

Yours faithfully,

Encl: as above

Ar 10/01/201

(Barjesh Kumania) Under Secretary (Estt)

Copy to :-

Director (CS Division), DoP&T, 2nd Floor, 'A' Wing, Lok Nayak Bhawan, Khan Market, New Delhi –with the request that the vacancy notice may kindly be uploaded on the website of the DoP&T for wider dissemination. URL of notice uploaded on the website of the Commission is; https://nhrc.nic.in/sites/default/files/Vacancy%2026-12-2023.pdf



राष्ट्रीय मानव अधिकार आयोग National Human Rights Commission मानव अधिकार भवन, ब्लॉक-सी, जी.पी.ओ. कम्प्लेक्स, आई.एन.ए., नई दिल्ली -110023 Manav Adhikar Bhawan, Block - C, GPO Complex, INA, New Delhi-110023 Fax: 91-011-2465 1329 E-Mail: nhrcestt@nic.in Website: www.nhrc.nic.in

Vacancy Notice No. 06/2023

Applications are invited for filling up following vacancies on deputation (including short-term contract) basis in National Human Rights Commission:-

S.No.	Name of posts & Pay Scale notified/ adopted by the Commission	Number of posts	Who can apply
1	Joint Director (Research) Pay Matrix Level-12 (Rs.78800-209200)	01	 Officers under the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions: (a) Holding analogous post on a regular basis in the parent cadre or department; and (b) Possessing following qualifications and experience: Essential (i) Master of Laws from any recognised University; (ii) Masters' in Political Science or Sociology or Social Work or Economics or Human Rights or Psychology or Population Studies or Criminology from a recognised University; (iii) Five years' research experience in any of the above subjects in a recognised Institution or University.
2	Senior Research Officer Pay Matrix Level-11 (Rs.67700-208700)	02	 Officers under the Central Government or the State Government or Union territories: (a) Holding analogous post on a regular basis in the parent cadre or department; (b) Possessing following qualifications and experience: Essential Qualification: (i) Masters' degree in Political Science, History, Statistics, Sociology from a recognised university; (ii) Four years' research experience in any of the social sciences. Desirable Qualification: Degree in law from a recognised University.

3	Research Officer Pay Matrix Level-10 (Rs.56100-177500)	02	Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institution;				
			(a) Holding analogous posts on regular basis in the parent cadre or department;(b) Possessing the qualifications and experience:-				
			Essential:-				
			Master's Degree in Social Science from a recognised University.				
			Desirable:-				
			(i) Degree in Law from a recognised university;				
			(ii) Three years' research experience in any of the social science.				
4	Senior Research Assistant Pay Matrix Level-7	01	Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institution:				
	(Rs.44900-142400)		(a) Holding analogous posts on regular basis in the parent cadre or department.				
-			(b) Possessing following educational qualifications and experience:				
			Essential:				
			 Master Degree in Social science from a recognised university. 				
			 (ii) Two years' research experience in any of the social science. 				

Note:

- 1. (.i.) Number of posts/vacancies may vary.
 - (.ii.) Commission reserves the right to cancel/withdraw the vacancy notice.
- 2. These vacancies are meant for deputation (including short-term contract) only. Only Officers of the Central Government, State Governments, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions should apply for these posts. Fresh candidates, retired officers or persons serving in private sector/organizations should not apply for these posts, their applications will not be considered.
- 3. The Deputation will be governed by the terms and conditions contained in the Department of Personnel and Training's O.M. No.6/8/2009-Estt.(Pay.II), dated 17.6.2010 as amended from time to time.

C.

4.

The maximum age-limit for appointment by deputation shall be not exceeding 'fifty-six years,

as on the closing date of receipt of application.

-:2:-

- 5. The applications of eligible candidates who have desirous of being considered for appointment to the posts meant for deputation and can be spared immediately, may please be forwarded to the Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, Block-C, GPO Complex, INA, New Delhi-110023 in prescribed performa attached at Annexure –'I' latest by <u>15th February, 2024 alongwith attested photocopies of APARs</u> for the last 05 years, Integrity Certificate and vigilance/disciplinary clearance.
- 6. Applications received on or before closing date of advertisement through proper channel will only be considered. Any application received after due date will not be entertained will be summarily rejected

BIST26/Mars (Barjesh Kumania) Under Secretary(Estt)

Annexure –'I'

APPLICATION FORM FOR APPOINTMENT IN NATIONAL HUMAN RIGHTS COMMISSION ON DEPUTATION BASIS. Paste a recent passport size photo of the candidate

Name of Posts applied for

to it

1.	Name and Address (In Block Letters)									
2.	Date of Birth (in Christian era)									
3.	. i. Date of entry to service									
	ii. Date of retireme Government Ru		I/state							
4.	Educational Qualific	ations								
5.	Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same) Qualification /Experience required as mention in the advertisement/vacancy									
	circular									
	Essential;			Esse	ntial;					
	(a) Qualification;			(b) Qualification;						
	(c) Experience;			(d) Experience;						
	Desirable			1.125 and 255 calls of	Desirable					
	(a) Qualification				o) Qualification;					
	(c) Experience;		l l		d) Experience;	-1		(1.2	
5.1	In the case of degre indicated by the can		juate q	uaimca	tions elective/m	ain subje	ects an	id subsidiary si	ubjects may be	
6.	Please state clearly whether in the light of entries made by you above, you meet the requisite essential qualifications and work experience of the post									
7.	Details of employment in chronological order. Enclose separate sheet duly authenticated by yo signature, if the space below is insufficient.							ated by your		
	Institution with o	ost held Fro n regular asis	m	То	Pay Matrix L Pay Band and pay of the po on regular basi	Grade st held	highl	re of duties ighting experie e post applied	ence required	
		A								
mentioned	:- pay-band and grad d. Only pay band an CP with present pay l as below.	d grade pay/p	ay sca	le of th	ne post held on	regular	basis	to be mentio	ned. Details of	
Office/Institution Pay Matrix Level / I					From		То			
		Pay drawn u	nder Al	CP/MA	CP scneme					

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8		present employmen y or Permanent	t i.e. Adhoc	or				
9.	In case th	ne present employm	ent is held o	on				
deputation/contract basis, please state (a) The date of initial appointment (b) Period of appointment on deputation/contract		((c) Name of the present office/organization to which applicant belongs.	(d)Name of the post and pa of the post held in substantive				
9.1	Notes: In case of Officers already on deputa should be forwarded by the parent cadr clearance, vigilance clearance and integrity c			adre/	department along with ca	pers adre		
9.2	Note: Information under column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organization but still maintaining a lied in his parent cadre/organization.							
10	the applic	st held on deputation cant date of return and other details	on in the pos n from the	st by last				
11		details about prese	nt employme	ent.				
	the name relevant c a) C b) St c) Au d) G e) Ut	ate whether working e of your employ olumn) entral Government tate Government utonomous Organiza overnment Organiza niversities thers	ver against					
12	same dep	ate whether your ar artment and one in to feeder grade						
13	date from	revised scale of pa which the revision ate the pre-revised s	rank place	e the and				
14	Total emoluments per month now drawn							
	Basic pay	in Pay Band/ Pay Matrix	Pay	v Matr	ix Level / Grade Pay	Total Emoluments		
15	In case the latest sala	e applicant belongs ry slips issued by th	to on organiz e organizatio	zation on sho	which does not belongs to C wing the following details ma	Central Government pay scales, they be enclosed		
	Basic pay	in Pay Band/ Pay M	atrix		Matrix Level / Grade Pay & icable rate of DA	Total Emoluments		
16	to the pos	A additional information, if any relevant to the post you applied for the support of your suitability for the post.			.5			
	information academic training (ii above pr	ong other things m n with regard to (i) qualification (ii) p ii) work experience rescribed. In this dvertisement)	Additional rofessional over and					
	(Note: end space is in	close a separate sl nsufficient)	neet, if the					

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	 The candidates are requested to including information with regard to: (i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional bodies/institutions (iv) Patents registered in own name or achieved for the organization (v) Any research innovative measure involving official regularization (vi) Any other information. Note: enclose a separate sheet if the space is insufficient) 	
17	Whether belongs to SC/ST/OBC	
18	Complete postal Address and contact details i.e.Telephone/Fax Number & e.mail address of the present employer :-	Postal Address Telephone & Fax No e.mail address:

I have carefully gave through the vacancy circular/advertisement and I am well aware that the information furnished in the curriculum duly supported by the documents in response of essential qualification/work experience submitted by me will also be assessed by the selection committee at the time of selection for the post. The information/details provided by me are correct and true to the based of my knowledge and no material fact having a hearing on my selection has been suppressed/ withheld.

	(Signature of candidate)	
Address_		
,		and the second
Email ID		

Contact/Mobile No.

Certification by the Employee/ Cadre Controlling Authority

Date

The information/ detail provided in the above application by the applicant are true and correct as per the facts available on records. He/ She possesses educational qualification and experience mentioned in the vacancy circular. If selected he/ she will be relieved immediately.

Also certified that:

- There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt/Ms. i)
- His/ Her Integrity is certified ii)
- His/Her APAR dossier in original /photocopies of APAR for the last five years duly attested by an officer of the iii) rank of Under Secretary of the government of India or above are enclosed.
- No major/minor penalty has been imposed on him/ her during the last ten years or a list of major/minor penalty iv) imposed on him/ her during the last ten year enclosed (as the case may be)

Counter signed (Employer/Cadre Controller Authority with seal)